

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.4106/2016

this the 15th day of December, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Gajender Kumar (OBC)
Recruit SI (Ex.) in Delhi Police-2013
Roll No.2201020525
Constable (Ex.) in Delhi Police
PIS No.28081106
Aged about 30 years
S/o Shri Uday Vir
R/o B-3/66, Sultan Puri
New Delhi.

.....Applicant

(By Advocate:Shri Anil Singal)

Versus

1. Staff Selection Commission through
Its Chairman
CGO Complex, Lodhi Road
New Delhi – 110 003.
2. Commissioner of Police
PHQ, IP Estate, New Delhi.Respondents

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicant.

2. It is submitted that the applicant, who is a candidate for selection to the post of Sub-Inspector in Delhi Police and who participated in the selection process, though, was originally declared selected on 28.03.2016, but in the Revised Result he was declared not qualified. Now, the applicant's

counsel submits that out of all the selected candidates, two candidates have not joined and the applicant is entitled to be considered for appointment as per his merit under OBC category in those vacancies. It is also submitted that he made a representation vide Annexure A-4 dated 08.11.2016 to the respondents, in this regard, but the same is pending.

3. In the circumstances, the OA is disposed of, at the admission stage without going into the merits of the case, by directing the respondents to consider the Annexure A-4 representation dated 08.11.2016 of the applicant and pass appropriate reasoned and speaking order thereon, within a period of 30 days from the date of receipt of a copy of this order, in accordance with law. No costs.

Let a copy of the OA, be enclosed to this order.

(Uday Kumar Varma)
Member (A)

(V. Ajay Kumar)
Member (J)

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